

**CC No.26812-16**  
**Abhishek Kaul & Ors. Vs. Arundhati Roy & Ors.**

**22.09.2020**

Present:- Inspector Digvijay Singh, Crime Branch in person.

The matter is pending investigation after the registration of FIR No.258/10. The matter has been pending for investigation since then. As per the status report filed by the IO, the CDs submitted by the complainant are found to be unauthentic and reported to be edited and tampered. It is further reported that the CDs have been sent to CFU for further examination and the result is still awaited from the CFSL, CBI, Lodhi Road.

It is very sorry state of affairs that the matter has been pending for investigation for the last ten years and still the conclusion of investigation is not in near sight. There is no reason for so much delay in concluding the investigation. The IO submits that he will conclude the investigation and file the final report within two months.

Put up on 23.11.2020.

**(Pawan Kumar)**  
**MM-07/PHC/ND/22.09.2020**